

(f) if so, what and by when alongwith details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) and (b) Some sporadic incidents of communal violence were reported recently in some parts of Gujarat. 'Public Order' and 'Police' are State subjects as per the Constitution of India. Therefore, prevention, detection registration and prosecution of crimes as well as maintenance of data in this regard are the primary concerns of the State Governments.

(c) and (d) The situation all over the State was normal and the proposed 'Gaurav Rath Yatra' did not take place.

(e) and (f) The activities of all the persons/organizations having a bearing on the communal harmony and peace are under constant watch of the concerned agencies and appropriate action taken as per law whenever it is necessary.

Formation of BTC

813. SHRI DRUPAD BORGOHAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received the all parties proposal on Bodo Tribal Council Area formation in Assam; and

(b) if so, what actions have been taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI) (a) and (b) The tripartite peace talks involving the representations of the Central Government, Government of Assam and Bodo Liberation Tiger (BLT) to find a lasting peaceful solution of the Bodo issues, are continuing.

Infiltration of terrorists in J & K

814. SHRI P. PRABHAKAR REDDY:

SHRI A. VIJAYA RAGHAVAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that infiltration of terrorists into Jammu and Kashmir has increase in the recent days;

(b) if so, the details thereof;

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RAJYA SABHA

(c) the number of infiltrations during the last three years, year-wise and State-wise;

(d) the steps taken/proposed to be taken to check the infiltration and the growing militant activities in Jammu and Kashmir;

(e) whether a concerted approach is proposed to be developed in this regard in tandem with the Jammu and Kashmir Government; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) to (c) Though, it is difficult to assess the exact figures of infiltration, however, on assessment of available trends appear to indicate that there has been a decline in the level of infiltration this year compared with the last year.

(d) to (f) In addition to diplomatic initiatives at various levels and redeployment of troops at borders/LoC the Government, conjointly with the State Government, has adopted a multi-pronged approach, to contain cross border terrorism perpetrated by the Pak ISI in Jammu and Kashmir, which includes, *inter-alia*, strengthening border management to check infiltration pro-active action against terrorists within J&K; gearing up intelligence machinery; greater functional integration through an institutional framework of Operation Groups and Intelligence Groups of the UHQ at all levels, improved technology, weapons and equipments for security forces and action as per law against over-ground supports of the terrorists.

Rehabilitation off youth rescued from the clutches of terrorist groups

815. SHRI RAJKUMAR DHOOT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that most of the youth rescued from the clutches of terrorist groups have confessed that they were lured to take up anti-national activities due to poverty and unemployment;

(b) if so, the number of youth who have laid down arms and how they are proposed to be rehabilitated in the society; and